

National Company Law Tribunal
Allahabad Bench
Allahabad

CP No. 18 (ND)/2010


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.09.2016.

NAME OF THE COMPANY: Sh. Prabhat Kumar & Ors.

Vs.

M/s MACI Organics Ltd. & Ors.

SECTION OF THE COMPANIES ACT: u/s 397/398 of Companies Act, 1956.

Sl. No.	Name	Designation	Representation	Signature
1.	ZAIN ABAS	Adv	Pet.	
2.				

Order dated 23.09.2016

**CP No. 18(ND)/2010 Shri Prabhat Kumar & Ors. Vs. M/s MACI
Organics Ltd. & Ors.**

The order could not be prepared since the counsel has to supply the synopsis as directed by order dated 08.09.2016. List the matter for orders on 05.10.2016.

The matter shall be listed on 05.10.2016.


SH. VSR AVADHANI (Judicial Member)


SH. H.P. CHATURVEDI (Judicial Member)

Dated 23.09.2016